NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 66(ND)/2013 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.07.2016

NAME OF THE COMPANY:

M/s. Rademadan Holdings Ltd.

Vs.

M/s. International Trade Expo Center Ltd. &ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

S.NO.	NAME DESIGNATION	REPRESENTATION	SIGNATURE
1.	Mr. Lane Mukhayee sr Adv	Politinias P	
2.	Mr. Goursov Liberton Adv	Petitions 2	Com
3.	M- Newy K. Gulph Ash	Peris }	8 17
4-	Mr. Dairy Hannah	Pt~'s	ì
5).	Krishnendy Dutte with Dee	fak bofondet ?	seeled?
	kumae hjay, Advoca	No. 1	-
	SANDANA SADDY , ADVOCATE	J	

Order

The file has been received from Court-II.

- 2. Ld. Counsel for the parties have requested for some other date.
- 3. List the matter on 05.09.2016 & 06.09.2016 at 10.30 a.m.

(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

(S.K. MOHAPATRA) MEMBER (T)